

[Shri P. R. Kumaramagalam]

With these words I conclude.

MR. DEPUTY SPEAKER : Now, I am having a big list of participants with me. But the time has already crossed 6 o'Clock.

SHRI E. AYYAPU REDDY : It is an important thing. So, we will postpone it for tomorrow.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): I think the time of the House should be extended by one-and-a-half hours.

AN HON. MEMBER : You adjourn the House now and continue this tomorrow.

SHRI AMAL DATTA : The Prime Minister will intervene tomorrow.

*(Interruptions)*.

SHRI GHULAM NABI AZAD : Because tomorrow the Minister has to reply in Rajya Sabha. *(Interruptions)*. So, I submit that we would extend the time of the House by one-and-a-half hours.

MR. DEPUTY SPEAKER : We will extend the time for this by one-and-a-half hours. I think the House will agree.

SHRI INDRAJIT GUPTA : This discussion was put down in the List of Business as to begin at 2 o'Clock, but it did not begin at 2 o'Clock and it began at 2.45.

MR. DEPUTY SPEAKER : So we are extending further. We will see after that.

SHRI AMAL DATTA : No, Sir, Tomorrow only.

*(Interruptions)*

SHRI GHULAM NABI AZAD : He has to be in Rajya Sabha tomorrow. So, how can he do it here tomorrow ? *(Interruptions)*. Let us extend it by one-and-a-half hours and finish it.

MR. DEPUTY SPEAKER : That depends on the Prime Minister.

SHRI GHULAM NABI AZAD : You have already taken one full day today. Then

it will again take a complete day tomorrow. Then, for one debate we will have to devote two days. We want your cooperation.

*(Interruptions)*

SHRI INDRAJIT GUPTA : Why don't you refuse the speakers on your side who are saying the same things over and over again ?

SHRI GHULAM NABI AZAD : I think your number is more than ours according to the size of your parties.

SHRI E. AYYAPU REDDY : We would like to hear the Foreign Minister *in extenso* when we are fresh also, but not after the fag end of the day.

*(Interruptions)*

MR. DEPUTY SPEAKER : We will extend the time by one-and-a-half hours and see.

Before I call the next speaker, Mr. Janardhana Poojary will lay the Paper on the Table.

— — —

18.10 hrs.

PAPERS LAID ON THE TABLE—*Contd.*

[*English*]

Notification under customs Act, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) : I beg to lay on the Table a copy of Notification No. 356/85-Customs (Hindi and English versions) published in Gazette of India dated the 9th December, 1985, together with an explanatory memorandum regarding exemption to pig iron of all varieties irrespective of phosphorous content when imported into India from the basic customs duty in excess of 25 per cent *ad valorem*, under Section 159 of the Customs Act, 1962.

[Placed in Library. See No. L.T. 1571/85.]

— — —